

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 13/(MAH)/2016  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

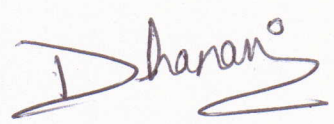
SHRI V. NALLASENAPATHY  
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE PARTIES: M/s. Infrastructure Leasing & Financial Services Ltd.  
V/s.  
M/s. Dighi Port Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59, 241, 242 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	Ms. Prachi Dhanani alw Mr. Areez Gargdar i/b Veritas Legal	Advocate for the Petitioners	
----	--	------------------------------------	--

1.	Mr. Rishikesh Soni i/b Nitte A/O.	Advocate for Respondents	
----	--------------------------------------	--------------------------------	---

Order

CP. No. 13/59, 241,242/NCLT/MB/MAH/2016

At the request of the Petitioner, the time for filing rejoinder is extended for  
10 more days, list this matter for hearing on 2.12.2016.

sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

sd/-

**V. NALLASENAPATHY**  
Member (Technical)